

Annexure – 1

Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 15-10-2024

List of secured Financial Creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee						Whether related party?
1	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY CATALYST TRUSTEESHIP LIMITED)	14-04-2023	10,07,89,81,816	10,07,89,81,816	Secured FC		4,16,94,18,743	NO	91.17%			-	
2	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY CLEARWATER CAPITAL PARTNERS SINGAPORE FUND V PRIVATE LIMITED) (CORPORATE GUARANTEE)	17-04-2023	1,10,85,86,459	89,26,23,146	Secured FC		-	NO	8.07%			21,59,63,313	
	Total		11,18,75,68,275	10,97,16,04,962		-			99.24%			21,59,63,313	-